

**ALTERNATIVE CAUSELIST**  
**COURT NO. 12 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24722)**  
**HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

**Orders(with defect)**

|   |                  |   |                        |  |
|---|------------------|---|------------------------|--|
| 1 | A.B.A./5071/2021 | NEZAM ANSARI<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>COAL MINES (NATIONALISATION) ACT 1973  | MAHESH KUMAR SINHA (2) | PRABIR KUMAR CHATTERJEE<br>alias PRABIR CHATTERJEE |
| 2 | A.B.A./5072/2021 | AKBAR KHAN<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957  | ANJANI KUMAR           | PRABIR KUMAR CHATTERJEE<br>alias PRABIR CHATTERJEE |
| 3 | A.B.A./5073/2021 | SUBHASH PANDEY ALIAS SUBAS<br>PANDEY<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860  | VISHAL KUMAR TRIVEDI   | SHWETA SINGH                                       |
| 4 | A.B.A./5074/2021 | BISHARJAN YADAV ALIAS<br>DEVNARAYAN PRASAD YADAV ALIAS<br>DEV NARAIN PRASAD YADAV<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860 | LALIT YADAV            | TAPAS ROY  |
| 5 | A.B.A./5075/2021 | RAJIV KUMAR PANDEY<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957                                | RAHUL RANJAN           | PRABIR KUMAR CHATTERJEE<br>alias PRABIR CHATTERJEE |
| 6 | A.B.A./5076/2021 | SUBODH KUMAR GUPTA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860  | CHANDANA KUMARI        | PRABHU DAYAL AGRAWAL                               |
| 7 | A.B.A./5078/2021 | RISHU GUPTA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | SANTOSH KUMAR SONI     | SURAJ VERMA  |

**Orders**

|    |                 |   |                                    |   |
|----|-----------------|---|------------------------------------|---|
| 8  | C.M.P./238/2018 | MANOHAR LAL<br><b>vs</b><br>STATE BANK OF INDIA<br><br>IA NO, 834/2019 (For LIMITATION), 5920/2020 (For Grant of interim order)<br>CODE OF CIVIL PROCEDURE, 1908                                  | SWEETY TOPNO<br>ROHIT RANJAN SINHA | RAJESH KUMAR                                    |
| 9  | C.M.P./617/2018 | MS BHARAT COKING LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR<br><b>vs</b><br>MS TECHNO ENGINEERING WORKS<br>THROUGH SRI SURENDRA KUMAR<br>SINGH<br><br>CODE OF CIVIL PROCEDURE, 1908 | ANOOP KR MEHTA                     |   |
| 10 | C.M.P./713/2019 | ANOJ KUMAR BURMAN<br><b>vs</b><br>SMT JHUMA DUTTA<br><br>IA NO, 815/2021 (For LIMITATION)<br>CODE OF CIVIL PROCEDURE, 1908  | MD. ZAID AHMED                     | PRATYUSH KUMAR<br>PRASHANT KUMAR<br>SHRIVASTAVA |

**Admission**

|    |                     |  |                                    |  |
|----|---------------------|--|------------------------------------|--|
| 11 | Cont.(Cvl)/872/2018 | GALBIN SAMAD<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>CONTEMPT OF COURTS ACT 1971 | MANOJ PRASAD<br>SANTOSH KUMAR SONI | LAL CHANDRAHAS NATH<br>SHAHEDEO<br>SREENU GARAPATI |
|----|---------------------|--|------------------------------------|--|

|    |                               |  |   |  |
|----|-------------------------------|--|---|--|
| 12 | Cont.(Cvl)/586/2019           | SHARAFAT ALI<br><b>vs</b><br>STATE OF JHARKHAND                                  | SAURAV ARUN<br>UJJAWAL SINHA<br>LAKSHMAN KUMAR<br>AKSHAY SHARMA | VIJAY SHANKAR PRASAD<br>MANISH MISHRA  |
|    | CONTEMPT OF COURTS ACT 1971   |  |   |  |
| 13 | Cont.(Cvl)/786/2019           | DHANESHWAR SINGH<br><b>vs</b><br>MR GOPAL SINGH CMD CENTRAL<br>COALFIELD LIMITED | MOHUA PALIT<br>S.C.ROY  | ATUL RAI<br>KAUSHIK SARKHEL<br>ANOOP KR MEHTA<br>AMIT KUMAR DAS<br>NIKHIL KUMAR MEHTA<br>AMIT KR SINHA<br>RICHA SANCHITA |
|    | CONTEMPT OF COURTS ACT 1971   |  |   |  |
| 14 | Cont.(Cvl)/856/2019           | PRAMOD SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                              | SAURABH SHEKHAR<br>AMAN DAYAL SINGH<br>RISHI RAJ VERMA          | NIPUN BAKSHI   |
|    | CONTEMPT OF COURTS ACT 1971   |  |   |  |
| 15 | Tr.Pet.CVL/14/2021            | KUMARI PRAGYA<br><b>vs</b><br>ROHIT KUMAR  | VIJAY KUMAR SHARMA  |  |
|    | CODE OF CIVIL PROCEDURE, 1908 |  |   |  |